

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/982(CHE)/2024

PETITION NUMBER : CP/IB/886/2018

NAME OF THE APPLICANT : The Deputy Commissioner of Income Tax

**NAME OF THE RESPONDENT(S) : Kathiresan Nachimuthu (Liquidator)
M/s. United India Shoe Corp Pvt Ltd**

UNDER SECTION : Sec 42 of IBC, 201

ORDER

Ld. Counsel Mr. Raj Kumar Jhabakh for the Applicant. Ld. Liquidator is present in person.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the matter for hearing on **24.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk